GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON TUESDAY, THE 6th DECEMBER, 2016
AGRAHAYANA 15, 1938 (SAKA)

Impact of liberalisation of FDI policy for different sectors

2325. Shri K.G. KENYE:

Will the Minister of FINANCE be pleased to State:

- (a) whether Government has recently liberalised the FDI policy for different sectors of the Country including Defence sector;
- if so, details of FDI amendments made for foreign investments for over 51 per cent of shares therein; and
- (c) the proposal received by Government on various projects including airports and shipping terminals?

ANSWER

Minister of State in the Ministry of Finance (SHRI ARJUN RAM MEGHWAL)

(a) to (c) The Government reviews Foreign Direct Investment (FDI) policy from time to time, and changes are made in the FDI policy in different sectors to ensure that India remains an attractive and investor-friendly investment destination. Recently, the Government has amended entry routes and FDI caps in all sectors including Defence, through the Press Note No. 5 (2016 Series) dated June 24, 2016, which is available on the web site www.dipp.gov.in > Press Notes/ Circulars. E-Filing of FDI proposals is a continuous process. All proposals after examination and inter-ministerial consultations are considered by the Government as per extant FDI policy and regulations.
